

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 127  
**(CAA) 272(PB)/2017**

**IN THE MATTER OF:**

Touchstone Holdings Pvt. Ltd. .... Applicant/petitioners

**Order under Section 230-232 of the Companies Act, 2016**

**Order delivered on 31.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S.K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner Mr. Afnaan Siddiqui, Adv.

**ORDER**

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 26.11.2019.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(S.K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**